

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 227 of 2012

Dated : 23rd October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Maharashtra State Electricity
Distribution Company Ltd.**

...

Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...

Respondent(s)

**Counsel for the Appellant(s) : Mr. Akhil Sibal
Mr. Samir Malik**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Anand Kumar Srivastava for
Consumers**

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **7th November, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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